

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 102**

**CP(CAA) No. 41/Chd/Hry/2022**  
**(2<sup>nd</sup> Motion)**

**IN THE MATTER OF:**

**Prism Securities Pvt. Ltd.**

...

**Transferor Company**

**With**

**Lavender Holdings Pvt. Ltd.**

...

**Transferee Company**

**Under Section: 230-232, CA 2013**

**Order delivered on 19.07.2024**

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member (Technical)-on the medical grounds, the present matter is re-notified to 02.08.2024.

Sd/-  
**Court Officer**